

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-206/2013/ 6318 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. S. Bhattacharjee
Principal Judge,
Family Court-II,
Kamrup, Guwahati.

Dated Guwahati, the th 30 October, 2019.

Sub:- **Restricted holiday.**

Ref:- Your letter No. FCK.5/12/258/19 dtd. 23.10.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted restricted holiday on 01.11.2019, as prayed for. The Counsellor, Family Court -II, Kamrup (M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-206/2013/ 6319 /A, dated 30.10.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

[Signature]
30/10/19

JT. REGISTRAR (VIGILANCE)

[Signature]
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